

ORDERNo: 769Dated: 24.11.2015

In pursuance of the Notification Nos. 598 dated 04.01.2007, 294 dated 23.10.2007 and 111 dated 05.05.2009, the following candidates are hereby appointed as Junior Assistants in the High Court of Jammu and Kashmir:

S. No.	Roll No.	Name of the Candidate
Open Merit Category		
1.	396-J	Kuljeet Singh S/o Roop Singh R/o H. No. 288, Digiana Camp, P.O. Gangyal, Jammu.
2.	331-K	Sheikh Davood S/o Sheikh Ghulam Ahmad R/o Beacon Colony, Ushkara Baramulla.
3.	577-K	Abdul Ruaf Dar S/o Mohd. Akbar Dar R/o Bagh Jogilankar Rainawari, Srinagar.
4.	392-J	Dalbir Singh Pathania S/o Moti Singh Pathania R/o Flat No. 4-Rajinder Bazar, Jammu.
5.	402-K	Naziya Nazir D/o Nazir Ahmad Bhat R/o Chota Bazar, Srinagar.
6.	348-K	Murtaza Ahmad Qurashi S/o Abdul Majid Qureshi R/o Iqbal Colony, Fatehpora Road, Khajabagh, Baramulla.
7.	1519-J	Tarun Suri S/o Sham Parkash Suri R/o H. No. 211, Krishna Nagar Dogra Mohalla, Jammu
8.	177-J	Shveta Rajput D/o Surinder Sing R/o P. O. Muthi, Village Barnai (Netar Kothein), Akhnoor Road, Jammu.
9.	1520-J	Rajeev Joshi S/o Laxmi Kanth Joshi R/o 180-C, Krishna Nagar Dogra Mohalla, Kanal Road, Jammu.
R. B. A. Category		
1.	568-J	Shamsher Singh S/o Tirath Ram R/o VPO Garh Malti, Tehsil Bilawar District Kathua.
2.	788-K	Mohd. Asharaf Paul S/o Mohammad Shaban Paul R/o Buchroo Paul Mohalla Chadoora, Budgam.
3.	574(A)-J	Zia ul Qamer S/o: Qamar-ud-Din R/o Alinbass, PO. Ramsu, Tehsil Banihal, District Ramban.
4.	451-J	Sanya Yousaf D/o Mohammad Yousuf R/o Chamalwas Tehsil Banihal District Ramban C/o H. No. 113, Gujjar Nagar, Jammu.
S. C. Category		
1.	1513-J	Rajan Salhotra S/o Bansi Lal R/o H. No. 16, Moh. Gundu Chowni, Eid Gah Road, Jammu.
2.	246-J	Narinder Kumar S/o Ram Rakha R/o H. No. 69, Sector-8, Nanak Nagar, Jammu.

OBC/OSC Category		
1.	1505-J	Nusrat Malik D/o Saraj Din Malik R/o H. No. 131, Iqbal Chowk, Gujjar Nagar, Jammu.
ALC/LOC Category		
1.	651-J	Aftar Ahmad Khan S/o Najeeb Ahmad Khan R/o Sandote Hundi Mendhar, Poonch
S. T. Category		
1.	496-K	Neyaz Ahmad Lone S/o Abdul Kabeer Lone R/o Khan Mohalla Achoora Shahpora Payeen, Gurez, Bandipora. A/P: 98 Gemini Solace Balgarden, Dr. Alaqband Lane, C/o Mr. Jammed Ahmad Lone.

The appointment of each candidate, named above, shall be subject to the rider that if anything adverse is found against him/her during the course of the verification of his/her character, antecedents and the testimonials, his/her appointment shall be liable to be terminated/cancelled.

By Order



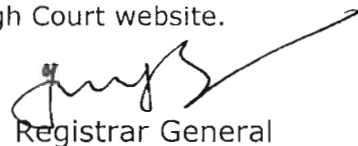
(M. K. Hanjura)
Registrar General

No: 19797-19842/NG

Dated: 24.11.2015

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information and necessary action.
5. All Concerned, for information.
6. Incharge NIC for uploading the same on the High Court website.
7. Order file.



Registrar General

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General at Jammu)**

O R D E R

No 779 Dated 26/11/15

In continuation to the High Court Order No.769 dated 24-11-2015, the following candidates belonging to Open Merit and RBA categories fall in the waiting list:-


Open Merit:

S.No.	Roll No.	Name of the candidate
1.	306-J	Bharat Bushan S/o Beli Ram R/o Ward No.8, House No.106, Manda, Tehsil Akhnoor, District, Jammu
2.	1018-J	Nidhi Koul, D/o Jawahar Lal Koul, R/o 83, Sector-2, Pamposh Colony, Janipur, Jammu.

RBA:

S.No.	Roll No.	Name of the candidate
1.	387-J	Sandeep Sharma, S/o Kaku Ram, R/o 189/B Ram Vihar Old Janipur, Jammu.

By Order.


(M.K.Hanjura)
Registrar General

No: 19935-40/NR Dated 26/11/15

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K;
2. Secretary to Hon'ble Mr.Justice _____
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Judicial, High Court of J&K Jammu/Srinagar.
.....for information and n/a.
5. Incharge NIC for uploading the same on the High Court Website.
6. Order file.


Registrar General
26-11-15 26/11/15


**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General at Jammu)**

O R D E R

No. 778 Dated 26/11/15

In continuation to High Court Order No.769 dated 24-11-2015, all the appointees are hereby directed to join in the Office of the undersigned within a week's time from the date of Publication of selection list. The appointees shall submit their original certificates at the time of joining. ee

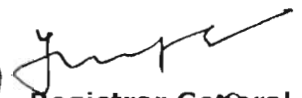
By Order.


(M.K.Hanjura)
Registrar General

No: 19923-34/NP Dated 26/11/15 26-11-15

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K;
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Judicial, High Court of J&K Jammu/Srinagar.
.....for information and n/a.
5. Director Information, Government of Jammu & Kashmir with the request to publish the same in two local dailies (one at Srinagar and the other at Jammu) having wide circulation.
6. Incharge NIC for uploading the same on the High Court Website.
7. Order file.


Registrar General
26-11-15 26/11/15